

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 08  
172/241-242(PB)/2020

**IN THE MATTER OF:**

Ajay Singhal

....

**PETITIONERS**

Vs

Sita Ram & Company Pvt. Ltd. & Ors.

....

**RESPONDENT**

**SECTION:**

**Under Section 241-242**

**Order delivered on 14.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**

**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

-

For the respondent

Mr. Mukesh Sukhija, Adv.

**ORDER**

List the matter for hearing on **14.01.2021**.

Sd/-

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

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Sd/-

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)